Name of the Corporate Debtor: SUPERMAX PERSONAL CARE PRIVATE LIMITED; Date of Commencement of CIRP: 11-01-2024; List of Creditors as on: 24-10-2024; Name of IP: Mr. Kshitiz Gupta; Process Number: 1; Last 5 digitof registration number: 12140

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	603424930	2	603424930	6.32	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	20	1997490772	20	1913694672	20.06	0	80022890	3773210	Annexure 4
5	Operational creditors (Workmen)	2321	4939448779	2275	3120308064	32.70	0	1471342737	372429245	Annexure 5
6	Operational creditors (Employees)	605	1014423896	582	608734091	6.38	0	385060579	20629226	Annexure 6
7	Operational creditors (Government Dues)	13	692504948	13	692504948	7.26	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	272	1196683248	239	825788531	8.65	0	42067086	328827631	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	1851118752	2	1776728202	18.62	0	0	74390550	Annexure 9
Total		3236	12295095325	3133	9541183438	100.00	0	1978493292	800049862	